



Government of Jammu and Kashmir
General Administration Department

(Services) Civil Secretariat,
Srinagar.

Notification
Srinagar, the 14th September, 2023

S.O 486.- In exercise of the powers conferred under Section 139 of the Jammu and Kashmir Water Resources (Regulation and Management) Act, 2020, the Government hereby orders that Mr. Kishore Chandra Naik, Member, Jammu and Kashmir Water Resources Regulatory Authority shall discharge functions of Chairman, Jammu and Kashmir Water Resources Regulatory Authority, in addition to his own duties, till further orders.

By order of the Lieutenant Governor.

(Sanjeev Verma) IAS,
Commissioner/Secretary to the Government.

No: GAD-SERVOGENL/104/2022

Dated:14.09.2023

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to Government.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
8. Divisional Commissioner, Kashmir/Jammu.
9. Chairperson, J&K Special Tribunal.
10. Secretary, J&K Public Service Commission.
11. Director, Archives, Archaeology and Museums, J&K.
12. All Heads of the Department/ Managing Directors.
13. All Deputy Commissioners.

14. Director Information, J&K.
15. Mr. Kishore Chandra Naik, Member, Jammu and Kashmir Water Resources Regulatory Authority
16. Director, Estates, Kashmir/Jammu.
17. Secretary, J&K Services Selection Board.
18. Secretary, J&K Water Resources Regulatory Authority.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Advisor (B) to Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
23. Incharge Website, GAD.
24. Stock file.